

Central Administrative Tribunal Principal Bench, New Delhi

**CP No. 371/2016
OA No. 2501/2015**

New Delhi this the 24th day of October, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Savita, Teacher (Primary)
Aged about 40 years,
W/o Sh. Raj Kumar,
R/o 214, Asha Pushp Vihar,
Sec-14, Kaushambi,
Ghaziabad (UP) – 201010

- Petitioner

(By Advocate: Mr. M.K. Bhardwaj)

VERSUS

1. Sh. Mohanjeet Singh,
Commissioner,
East Delhi Municipal Corporation,
Patparganj Industrial Area,
Delhi
2. Sh. Sanjay Kumar,
Director (Education Deptt.)
East Delhi Municipal Corporation,
Patparganj Industrial Area,
Delhi
3. Sh. V.K. Singh,
Chairman,
Delhi Subordinate Service Selection Board,
Karkardooma, Delhi - Respondents

(By Advocate: Ms. Punam Singh for respondent no.1 & 2
Mr. K.M. Singh for respondent no.3

O R D E R (Oral)**Mr. V. Ajay Kumar, Member (J):**

Learned counsels for the parties submit that since the order of this Tribunal has been complied with, nothing remains in the C.P. Accordingly, the present Contempt Petition is closed. Notices issued to the respondents are discharged. However, the petitioner is at liberty to question the order now passed, if he is still aggrieved, in accordance with law. No costs.

(Dr. B.K. Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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